

(iii) The disparity in the rates of pension admissible to pre-1973 and post-1973 pensioners be removed;

(iv) Reservists be treated at par with their counter-part who retired on or after 29th December, 1976; and

(v) Retired Defence personnel be absorbed in civil service and given the same status which they were holding in the Defence Forces.

(c) The position is that the reservist pensioners who are re-employed from a date prior to 29th December, 1976 are getting a basic pension ranging from Rs. 10/- to Rs. 50/- while those who are not re-employed get in addition to pension, *ad-hoc* increase of Rs. 15/-, *ad-hoc* relief of Rs. 15/- and periodic relief of Rs. 50/- p.m. depending upon the date of their retirement and their total pension including relief ranges from Rs. 90/- to Rs. 100/- p.m. and not from Rs. 80/- to Rs. 125/- p.m.

(d) and (e). Reservist pensioners who are re-employed on or after 29th December, 1976 are granted *ad-hoc* increase/relief and periodic relief, indicated in part (c) above, but an equal amount is deducted from their pay and allowances of the re-employed posts..

(f). No, Sir.

(g) Does not arise.

#### **BHEL-SIEMENS Collaboration**

3293. SHRI S. M. KRISHNA: Will the Minister of INDUSTRY be pleased to state:

(a) the stage at which the BHEL-SIEMENS deal stands at present; and

(b) when it is likely to go through the final decision ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). The matter is under consideration of Government and a final decision is likely to be taken in the next few months.

#### **To be Answered on the 19th December, 1980 Loss of Man-Days**

3294. SHRI S. M. KRISHNA:  
SHRI N. DENNIS:  
SHRI RAVINDRA VARMA:  
SHRI DAULATSINHJI JADE-  
JA:  
SHRI DAULATSINHJI JADE-  
DDY:

Will the Minister of LABOUR be pleased to state:

(a) the man-days lost during January to 30th September, 1980 particularly in the various core sector like fertilizers, cement, petro-chemicals, paper and pulp industries and how these compare to the corresponding period of the last year;

(b) whether any in-depth study has been made into the causes of such losses; and

(c) the effective measures being taken to prevent such losses in future?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) A statement showing the number of mandays lost due to strikes and lock outs in the fertilizers; cement; petroleum refineries and other petroleum products; paper; paper board and pulp industries for the period January to September, 1980 and the corresponding period of 1979, is attached.

(b) No, Sir.

(c) Industrial Relations situation remained under constant watch of the Government. Industrial Relations Machinery both at the Centre and the States continued to make efforts to minimise work stoppages and time losses due to them through informal mediation, conciliation, adjudication of arbitration, as necessary under the existing statutory provisions and/or voluntary arrangements.

#### **Statement**

The Mandays lost due to strikes and lockouts in fertilizers, cement, petroleum refineries, other petroleum products and paper, paper boards, and